

3

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others
UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	SIGNATURE
-------	--------------------------------	-------------	-----------

REPRESENTATION BY WHOM

(1)	T.v.P. Sai Vihari Mr Cibi Vishnu	Counsel for R 1 - R 5	T.v.P. Sai Vihari
2.	S. Manjula Devi, Adv For KSA & Co Company Secretaries CBE.	for petitioners	
3.	A. ABDUL RAHMAN (for) B. DHANARAJ	for Respondents 6 to 8	A. Rahman

ORDER

Counsels representing both the parties present. Both of the Counsels prayed time for submitting the status report of the mediation between the parties. Time extended at request. Put up on 27/02/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)